



# sidbi

## FORM C

### SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 19.04.2021

#### From

Small Industries Development Bank of India, Specialised Asset Recovery Branch, G 1, Akira Sikhara Plaza, D. No. 5-8-196 to 207, Jusbagh, Opp. Intermediate Board, Nampally, Hyderabad 500 001, with Head Office Located at SIDBI Tower, 15, Ashok Marg, Lucknow 226 001.

#### To

The Interim Resolution Professional / ~~Resolution Professional~~,  
Shri Srinivas Thatikonda, Flat No. 006, Nanda Ashirwad Apartments, No. 1, Canara Bank Colony, 2<sup>nd</sup> Main, Chandra Layout, Bengaluru 560 072, Karnataka

#### Subject: Submission of claim and proof of claim.

Madam/Sir,

Small Industries Development Bank of India, hereby submits this claim in respect of the corporate insolvency resolution process of Shri Tubes & Steels Private Limited. The details for the same are set out below:

Relevant Particulars	
1. Name of the financial creditor	<b>Small Industries Development Bank of India</b>
2. Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	PAN: AABCS3480N; Set up by an Act of Parliament.
3. Address and email address of the financial creditor for correspondence	1. K.VATSA KUMAR, DGM(MOB 9061640003) (VATSAKUMAR@SIDBLIN)  2. V.BABJI, AGM (MOB. 9967582206) (VBABJI@SIDBI.IN)  Small Industries Development Bank of India, Specialised Asset Recovery Branch, G 1, Akira Sikhara Plaza, D. No. 5-8-196 to 207, Jusbagh, Opp. Intermediate Board, Nampally, Hyderabad 500 001;(Ph. 040-23210655) (SARB HYDERABAD@SIDBI.IN)
4. Total amount of claim (including any interest as at the insolvency commencement date)	DUES AS ON 31.03.2021 IS RS.35,28,28,426; DETAILS AS GIVEN IN ANNEXURE A 1 READ WITH ANNEXURE A 2
5. Details of documents by reference to which the debt can be substantiated	AS PER ANNEXURE B;
6. Details of how and when debt incurred	AS PER LOAN FACILITIES LISTED IN ANNEXURE A 1, THE DEBT WAS INCURRED BY THE CO. AND THE LOAN WISE OVERDUES POSITION AS ON INSOLVENCY COMMENCEMENT DATE IS ALSO GIVEN IN ANNEXURE A 1.

बैंक हिन्दी में पत्राचार का स्वागत करता है।

भारतीय लघु उद्योग विकास बैंक

हैदराबाद कार्यालय : जी-1, अकीरा शिखर प्लाजा, डा. क्र. 5-8-196 से 207, जुसबाग,

इंटरमीडिएट बोर्ड के सामने, नामपल्ली, हैदराबाद - 500 004, तेलंगाणा.

दूरभाष : +91 40 2323 5198, 2323 1344, फैक्स : +91 40 2323 6870

**SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA**

Hyderabad Office : G-1, Akira Sikhara Plaza, D. No.5-8-196 to 207, Jusbagh,

Opp. Intermediate Board, Nampally, HYDERABAD - 500 001, Telangana.

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कृते भारतीय लघु उद्योग विकास बैंक  
For Small Industries Development Bank of India

उप महाप्रबंधक/Dy. General Manager

Relevant Particulars		
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
8.	Details of any security held, the value of the security, and the date it was given	AS PER ANNEXURE C
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	SIDBI Current Account No. 000037811927587 with SBI; IFSC Code; SBIN0007315; SME BRANCH, SAIFABAD ASSEMBLY, HYDERABAD TELANGANA - 500004.
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	AS PER ANNEXURE D कृते भारतीय लघु उद्योग विकास बैंक For Small Industries Development Bank of India
(Signature of financial creditor or person authorised to act on his behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]		 उप महाप्रबंधक/Dy. General Manager
Name in BLOCK LETTERS: K.VATSA KUMAR		
Position with or in relation to creditor: Deputy General Manager		
Address of person signing: Small Industries Development Bank of India, Specialised Asset Recovery Branch, G 1, Akira Sikhara Plaza, D. No. 5-8-196 to 207, Jusbagh, Opp. Intermediate Board, Nampally, Hyderabad 500 001;(Ph. 040-23210655)		


\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

#### DECLARATION

I, K.Vatsa Kumar, DGM, currently residing at Flat No. 11, SIDBI Officers' Quarters, Chikoti Gardens, Begumpet, Hyderabad 500 016, do hereby declare and state as follows: -

1. Shri Tubes and Steels Private Limited, the corporate debtor was, at the insolvency commencement date, being the 31<sup>st</sup> day of March 2021, actually indebted to me for a sum of Rs.35,28,28,426.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [As at Annexure B ].
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:  
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 5(24) of the Code though I am a related party of the corporate debtor.—Not Applicable For Small Industries Development Bank of India

Date: 19.04.2021  
Place:Hyderabad

  
उप महाप्रबंधक/Dy. General Manager  
(Signature of the claimant)

#### VERIFICATION

I, K.Vatsa Kumar, DGM, SIDBI, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Hyderabad on this 19<sup>th</sup> day of April, 2021.

कृते भारतीय लघु उद्योग विकास बैंक  
For Small Industries Development Bank of India  
(Signature of claimant)  
  
उप महाप्रबंधक/Dy. General Manager